

(ख) क्या दिल्ली प्रशासन ने वेतन-क्रमों को बढ़ाने के बारे में सरकार को कोई प्रस्ताव भेजा है; और

(ग) यदि हाँ तो सरकार की उस पर क्या प्रतिक्रिया है ?

शिक्षा मंत्रालय में राज्य-मंत्री (जी आर वल्लभ प्सा राजवत) : (क) जी नहीं । दिल्ली प्रशासन के अधीन स्कूलों के अध्यापकों के वेतनमान भारत सरकार के विभिन्न विभागों के कर्मचारियों के वेतनमानों में संशोधन के लिए की गई दूसरे वेतन प्रायोग की सिफारिशों के आधार पर 1-7-1959 से संशोधित किए गए थे । इस प्रकार संशोधित वेतनमान सरकारी, सरकार से सहायता प्राप्त तथा स्थानीय निकायों के अधीन सभी स्कूलों के अध्यापकों के लिए लागू थे ।

(ख) जी हाँ ।

(ग) मामला सरकार के विचाराधीन है ।

#### Amendment of U.G.C. Act

1978. Shri Y. A. Prasad:  
Shri N. K. Sanghi:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the University Grants Commission has urged Government to amend the University Grants Commission Act to make it compulsory to obtain the concurrence of the Commission before new Universities are established;

(b) whether the proposal has been considered; and

(c) if so, the result thereof?

The Minister of Education (Dr. Triguna Sen): (a) The University Grants Commission had agreed with the recommendation of the Committee of Members of Parliament on Higher Education (Sapru Committee) to the effect that the U.G.C. Act should be

so amended as to make it obligatory on the part of a State Government to consult the Commission before setting up a new University and that the Act should also have a specific provision which would enable the Commission to consistently refuse to give any financial aid to Universities established without its prior consultation.

(b) and (c). In the U.G.C. (Amendment) Bill, 1966, which has since lapsed, it was *inter-alia* provided that the Commission shall not give any grant to any University which is established without previous approval of the Commission and of the Central Government. The matter will be considered further at the time of re-introduction of the Bill.

#### Number of Graduates among different Communities

1979. Shri Kartik Oraon: Will the Minister of Education be pleased to state:

(a) the total number of Graduates amongst (i) Hindus (ii) Muslims (iii) Sikhs (iv) Christians;

(b) the total number of Graduates amongst Scheduled Castes (excluding Christian and Muslim Converts therefrom);

(c) the total number of graduates amongst Scheduled Tribes (excluding Christian and Muslim converts therefrom); and

(d) the total number of graduates amongst other Backward Classes (excluding Muslims and Christians)?

The Minister of Education (Dr. Triguna Sen): (a) to (d). The required information is not available.

#### Press Cable Rates

1980. Shri K. N. Pandey: Will the Minister of Communications be pleased to state:

(a) whether it is proposed to raise Press Cable Rates for the Commonwealth Countries; and